Mr. CHAIRMAN: The question asked was, "the number of School-cum-Community Centres in each State ai present". Obviously, the meaning is, "functioning at present". The answer gives the number "sanctioned" at present. Therefore, he says the answer is not quite relevant to that question.

DR. RAGHUBIR SINH: Yes, Sir.

DR. K. L. SHRIMALI: I am sorry for this; I will place the correct statement on the Table of the House.

LITERATURE FOR CHILDREN AND NEO-LITERATE ADULTS

- ♦262. DR. RAGHUBIR SINH (on behalf of MOULANA M. FARUOI): Will the Minister for EDUCATION be pleased to state:
- (a) the amount contributed by the Government of India to the different State Governments for the production of literature for children and neo-literate adults during 1955-56: and
- (b) the main institutions which are receiving these contributions?

THE DEPUTY MINISTER FOR EDU-CATION (Dr. K. L. Shrimali): (a) Rs. 58,160 was sanctioned to 7 State Governments by the Government of India during 1955-56.

(b) These contributions were paid to the State Governments and not to any institution.

DR. RAGHUBIR SINH: May I know the break-up of this contribution of the Government of India State-wise?

Du. K. L. SHRIMALI: In 1955-56, we paid the following amounts:

- 1.				Rs.
Hyderabad				9,600
Madras		•	•	13,750
Orissa			•	1,300
Travancore.	-Coc	hin		5,000
Caurashtra			. •	5,510
West Bengu	ıl		•	6,000 and
				1,750
Bhopal	•	•	•	10,000

to Questions SHRIMATI VIOLET ALVA: He has not mentioned Bombay.

DR. K. L. SHRIMALI: Bombay is not there. Probably the scheme was not received or the scheme was not approved.

SHRIMATI SAVITRY NIGAM: What about Bihar and U.P.?

(No reply.)

SHRI MAHESWAR NAIK: Is any grant given to the individual producers children's literature?

DR. K. L. SHRIMALI: No, Sir. Under this scheme grants were given only to State Governments.

SHRI H. C. DASAPPA: May I know whether there have been any States which have requested for such grants and which were not given?

DR. K. L. SHRIMALI: I shall need notice.

श्री मवाब सिंह चौहान : इन अनुदानों को देने का क्या आधार था? किस आधार पर प्रापने विभिन्न राज्यों को अनुदान दये .ફੈਂ?

DR. K. L. SHRIMALI: Under this scheme the Government of India bears 50 per cent, of the loss incurred by a State Government by selling such literature at a nominal price, or in case the books are distributed free of cost, 50 per cent, of the total cost.

SHRI S. N. MAZUMDAR: May 1 know whether, in preparing this literature for neoliterate adults, a standard type of literature to be used all over India is prepared, or the differences in the mental make-up and attitude of the people in different groups and localities, say, the tribal people, are also taken into consideration?

DR. K. L. SHRIMALI: Sir, it is not possible to have standard literature for the country. Naturally

literature for neo-literates will differ Irom place to place and from region to region.

SHRI S. N. MAZUMDAR: Not only from the language point of view but also from the point of view of their content.

Dr. K. L. SHRIMALI: Yes, naturally there will be difference in content also as the conditions differ from place to place and from community to community.

PANDIT S. S. N. TANKHA: I wanted to know whether the hon. Minister was aware of the Minute of Dissent which has been appended to the States Reorganisation Commission's Report by Mr. Panikkar to the effect that education in U.P. is backward and, if that was a fact, why was it not considered necessary by the Central Government to make allocation of funds for this literature in U.P.?

DR. K. L. SHRIMALI: Well, Sir, we are only too anxious to give grants to the U.P. Government, but unfortunately they do not fall in with our scheme.

MR. CHAIRMAN: Do you agree with the Note of Dissent?

DR. K. L. SHRIMALI: No, Sir.

MR. CHAIRMAN: The question proceeds on that assumption.

DR. SHRIMATI SEETA PARMANAND: Has Government prescribed any minimum price for this type of literature, for books particularly for school children, and what is the reason for which the hon. Minister said that there cannot be any uniform-standard in the literature for neo-literates?

Dr. K. L. SHRIMALI: No, Sir. The price is to be determined by the State Governments. They may decide to distribute them free or they may distribute them at a nominal price, but the Government of India bears the expenditure on the scale that I have mentioned.

DR. SHRIMATI SEETA PARMANAND: Does not Government think that if this venture were to be undertaken by the Centre, then the total expenditure on this venture for all the different States would be less than it would be by distributing this money in the way it is doing to the States at present?

DR. K. L. SHRIMALI: Government do not consider it desirable to take all this responsibility at the Centre.

SHRI H. C. DASAPPA: May I know whether the Central Government have invited the views of the State Governments on this matter, that is, whether they have got any schemes of their own?

Dr. K. L. SHRIMALI: My answer

DR. R. P. DUBE: What responsibility is the Education Ministry taking if it does not want to take this responsibility?

DR. K. L. SHRIMALI: Now, Sir, the suggestion that was made was a suggestion for action. The suggestion that the hon. Member made was that all this production of literature and all the other work should be taken over by the Centre instead of giving it to the States. I said it is not desirable for the Centre to take on that responsibility.

Mr. CHAIRMAN: Questions are over.

WRITEN ANSWERS TO QUESTIONS

PRINTING OF CURRENCY NOTES AT NASIK FOR FOREIGN COUNTRIES

128. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state:

- (a) the names of the foreign countries for whom currency notes are being printed at Nasik; and
 - (b) the commission charged therefor?